

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) to (c) Ministry of Tourism have reconsidered the decision to provide financial assistance for the construction of an all-weather jetty at Elephanta Caves as it was not found feasible to sanction an all-weather jetty at Elephanta due to the high cost of the project and the limited funds available with the Ministry.

[*Translation*]

RENOVATION OF STATIONS IN BIHAR

1060. **SHRI NAWAL KISHORE RAI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to renovate the Sitamarhi, Parasuni, Bajapatai and Janakpur Road stations; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

[*English*]

RAILWAY LINES FROM MADUBANI TO MUZAFFARPUR

1061. **SHRI NAWAL KISHORE RAI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to construct railway lines from Madhubani to Madhwapur, Bhithhamod, Sitamarhi via Muzaffarpur; and

(b) if so, when and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) **Constraint of resources.**

[*Translation*]

CONVERSION OF DHARBHANGA-NARKATIAGANJ RAILWAY LINE

1062. **SHRI NAWAL KISHORE RAI** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the condition of Dharbhanga-Narkatiaganj railway line in Bihar is in dilapidated condition;

(b) if so, whether the Government propose to convert this railway line into broad gauge; and

(c) if so, the time by which this work is likely to be started and the total expenditure to be incurred thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

DEVELOPMENT OF TOURIST SPOTS IN UTTAR PRADESH

1063. **SHRI RAJVEER SINGH** : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the State Government of Uttar Pradesh has approached the Union Government for financial assistance to develop new tourist spots and to beautify the existing ones to attract more tourists; and

(b) if so, the details thereof including the names of the places selected for the purpose ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) and (b) Development of Tourism infrastructure is primarily the responsibility of the State Governments. Ministry of Tourism extends financial assistance on the basis of specific proposals received from State Governments, availability of funds and inter-se priorities. During 1991-92, the Government of Uttar

Pradesh has requested for financial assistance for development of tourism infrastructure at Devaria, Lalitpur, Bilari, Ayodhya, Chitrakoot and for purchase of adventure sports equipment, tents and flood-lighting of monuments.

[English]

PROPOSAL FOR NEW TRAIN BETWEEN BOMBAY-MANMAD

1064. DR. VASANT NIWRUTTI PAWAR: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to introduce a new train between Bombay and Manmad; and

(b) if so, the details thereof alongwith other facilities to be provided by the railways on these two stations ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN) : (a) No, Sir.

(b) Does not arise.

[Translation]

OIL RESERVES IN GUJARAT AND WEST BENGAL

1065. SHRI RAM NAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether preliminary survey had shown that areas in Gujarat and West Bengal have enough oil to meet the country's petroleum needs; and

(b) if so, the steps taken/proposed by the Oil and Natural Gas Commission to explore the oil in those States ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No Sir.

(b) Does not arise.

REVISION OF RATE OF ROYALTY TO GOVERNMENT OF BIHAR

1066. SHRI CHHEDI PASWAN :

SHRI RAM LAKHAN SINGH YADAV :

MOHAMMAD ALI ASHRAF FATMI : Will the Minister of COAL be pleased to state :

(a) whether the Government of Bihar has requested the Union Government to revise the rates of royalty on coal by fixing it at 40 per cent of its pits-head volume of coal on ad valorem basis;

(b) if so, when this request was received by the Union Government; and

(c) the action taken thereon so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA) : (a) to (c) Yes Sir, the request of the Government of Bihar for fixing the rate of royalty on coal at 40 per cent of the pit-head price on ad valorem basis was received in March, 1991. The proposal to revise the rates of royalty on coal is under consideration of the Government.

[English]

PERMISSION TO PRIVATE AIRLINES

1067. SHRI YASWANTRAO PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the criteria for allowing private airlines to operate in the country ;

(b) the number of private airlines allowed to operate and the number of pending cases seeking permission of the Government;

(c) whether the Government have any proposal to hand over the air services to private airlines for the places having landing facilities and without any air services there;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) The guidelines have been laid down in A.I.C. No. 24/1990.